

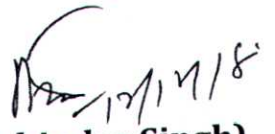
**F.No. 01(03)/Roster/CESTAT/2018  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 12.12.2018

**NOTICE**

All concerned are hereby informed that Single Member Bench shall stand adjourned on 12.12.2018. Further date of hearing will be intimate in due course.

**By order,**

  
**(Mohinder Singh)**  
**Dy. Registrar**

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